

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08-12-2020 AT 10.30Am THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CW/413/CAA/2020
NAME OF THE PETITIONER(S) : NIVEDHANA POWER PVT LTD
NAME OF THE RESPONDENT(S) : SVL LTD
UNDER SECTION : SEC 230-232 OF CA, 2013

ORDER

No representation for both the parties.

List the matter on **25.01.2021** for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

VS